## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1150
ANSWERED ON:11.12.2013
IMPLEMENTATION OF SSA
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any study on the impact and achievements of Sarva Shiksha Abhiyan (SSA) in the country;
- (b) if so, the outcome thereof, Statewise and the follow up action taken thereon;
- (c) whether the Government has received complaints of financial and other irregularities under the said scheme and if so, the details thereof, State-wise and the action taken/being taken in this regard; and
- (d) the steps taken or being taken by the Government for effective implementation of SSA?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d): Yes, Madam. The implementation of Sarva Shiksha Abhiyan (SSA) is reviewed twice every year by a Joint Review Mission (JRM) comprising independent national experts and members of external funding agencies. The 18th JRM was held from 17-24 June, 2013. While it appreciated the efforts made to provide access to schooling, it recommended that the programme emphasis should shift to learning outcomes. The JRM Aide-Memoire and recommendations was shared with all the States/Uts for follow up action, which will get reviewed by the next JRM scheduled in January, 2014.

Instances of financial irregularities in Andhra Pradesh (2006-07 and 2010-11), Gujarat (2009-10), Haryana (2005-06, 2008-09 and 2009-10), Himachal Pradesh (2005-06), Karnataka (2007-08), Rajasthan (2007-08), Uttar Pradesh (2007-08, 2008-09 and 2009-10), did come to light whereupon appropriate action was initiated by the States including departmental proceedings, investigations through the respective State CID/Vigilance Department and lodging of reports with the police. Persons concerned have been transferred, suspended or terminated, and recoveries effected.

The Government of India has laid down a Financial & Procurement Manual in the SSA to streamline the financial management systems. The SSA's financial management system includes an annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a system of concurrent financial reviews, as well as regular internal audit.